

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 29.11.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON' BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : M/s. Sri Nagananthan Mills Ltd
MAIN PETITION NUMBER : CP/611/IB/2017

(IA/MA) APPLICATION NUMBERS

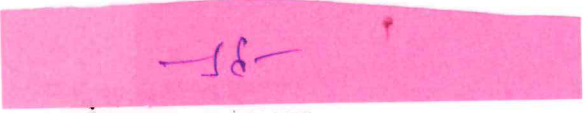
Comp.Appeal/5/2022

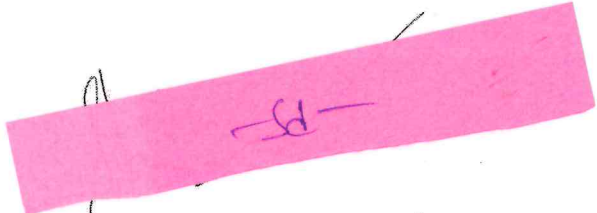
ORDER

None appears on behalf of the Applicant.

Respondent is represented by the Ld. Counsel Mr. Rohan Rajasekaran through video conferencing mode.

List the matter on 30.01.2023 for appearance of the Applicant failing which the matter will be dismissed.


[SAMEER KAKAR]
MEMBER (TECHNICAL)
AR


[JUSTICE RAMALINGAM SUDHAKAR]
(PRESIDENT)